

VITEM NO.61 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016
MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM AND ANR. Petitioner(s)
VERSUS

VODAFONE SOUTH LTD. AND ANR. Respondent(s)
(with interim relief and office report)

WITH
SLP(C) No. 3497/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 3498/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 3499/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5074/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 3495/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5469/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5470/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5471/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5472/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5473/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5476/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5073/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)
SLP(C) No. 5468/2017
(With appln.(s) for exemption from filing O.T. and Interim Relief)

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SLP(C) No. 6413/2017
(With (With appln.(s) for exemption from filing O.T. and appln.(s)
for exemption from filing c/c of the impugned judgment and Interim
Relief)

Date : 27/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shineta Jain, Adv.

Mr. Ajit Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The Ld. Advocate, Mr. Rahul Sateja, appearing on behalf
of Ms. Vijayalakshmi Menon, Advocate-on-record appears for
respondent No.1 in SLP(C) Nos.37524, 3495, 5472, 5476 and
6413/2017. He seeks time to file vakalatnama and coun ter
affidavit. Be filed within four weeks' time.
None appears for respondent No.2 in SLP(C) No.37524/2016,
3495, 5472, 5476/2017 and respondent Nos.1 and 2 in SLP(C)
No.3497, 5471, 5473, 5468 and 5074/2017, despite due service.
The Ld. Counsel for the petitioner to take fresh steps
for service of respondent No.1 in SLP(C) No.5470/2017 within
two weeks' time. Notice thereafter be issued.
None appears for respondent No.2 in SLP(C) No.5470/2017,
despite due service.
Await service/track report in respect of respondent No.1
in SLP(C) Nos.3498, 3499, 5469 and 5073/2017.
None appears for respondent No.2 in SLP(C) Nos.3498,
3499, 5469 and 5073/2017, despite due service.

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Await service/track report in respect of respondent No.2
in SLP(C) No.6413/2017.
List again on 30.3.2017.

(PAWAN DEV KOTWAL)
Registrar